

such as Nangloi, Najafgarh Road, and Madn-gir, the Delhi Development Authority has provided temporary sites for the purpose for the facility of the residents, pending development of regular sites by the Municipal Corporation of Delhi.

**Transfer of Ownership of Plots  
in J. J. Colonies in Delhi**

48. SHRI DALIP SINGH : Will the NIRMAN AUR AWAS MANTRI be pleased to state :

(a) whether Government are considering to transfer the ownership of the plots in the J. J. Colonies in Delhi to the allottees;

(b) if so, the policy in regard to ownership rights in cases where the allottees of the plots in the J. J. Colonies have sold or transferred the plots to some other persons;

(c) the mode of recovery of the cost of the plots from the allottees; and

(d) whether the cost will be recovered in easy instalments or in lump-sum ?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : (a) to (d). The entire scheme is under examination.

**Allotment of Plots for Religious  
Institutions in Jhuggi-Jhonpri  
Colonies of Delhi**

49. SHRI DALIP SINGH: Will the NIRMAN AUR AWAS MANTRI be pleased to state :

(a) whether no plots for religious institutions i.e. Mandir, Masjids and Gurudwaras etc. have been reserved in the Jhuggi-Jhonpri Colonies of the Union Territory of Delhi and, if so, the reasons therefor;

(b) Government's policy in regard to the allotment of these plots;

(c) whether plots will be allotted to religious organisations organised by the inhabitants of these Jhuggi-Jhonpri Colonies;

(d) if not, to whom such plots will be allotted in cases where such religious organisations are not in existence; and

(e) whether these plots will be allotted to such organizations on payment or free of charges ?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : (a) Sites for religious purposes are earmarked in the layout plans of Jhuggi-Jhonpri colonies.

(b) Such sites can be allotted to the registered social, cultural and religious organisations.

(c) Yes; provided such organisations are registered.

(d) Registered religious organisations, other than those of the inhabitants of J. J. colonies, can also be considered for allotment of such sites.

(e) Allotments are made on lease-hold basis and the allottees are required to pay annual ground rent besides the premium for the plots so allotted.

**पूर्वी बंगाल में बिस्वापित कर दिये गये  
भारतीय परिवार**

51. श्री ईश्वर चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वी बंगाल में रहने वाले निहत्थे नागरिकों पर पाकिस्तानी सेना द्वारा हाल ही में किये गये आक्रमण के परिणामस्वरूप कितने भारतीय परिवार बिस्वापित हो गये हैं;

(ख) उनकी सहायता के लिए सरकार ने कौन से कदम उठाये हैं;

(ग) अब तक वहाँ कितने भारतीय राष्ट्रिक मारे गये हैं; और

(घ) क्या पाकिस्तानी सेना ने ढाका रैस